

RAJYA SABHA

Saturday, the 7th September, 2013/16 Bhadra, 1935 (Saka)

The House met at eleven of the clock,

MR. DEPUTY CHAIRMAN in the Chair.

MESSAGES FROM LOK SABHA

MR. DEPUTY CHAIRMAN: Now, messages from Lok Sabha.

- (i) **The Rajiv Gandhi National Aviation University Bill, 2013**
- (ii) **The Prohibition of Employment as Manual Scavengers and their Rehabilitation Bill, 2013**
- (iii) **The Parliament (Prevention of Disqualification) Amendment Bill, 2013**
- (iv) **The Representation of the People (Amendment and Validation) Bill, 2013**

SECRETARY-GENERAL : Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

- (I) “In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Rajiv Gandhi National Aviation University Bill, 2013, as passed by Lok Sabha at its sitting held on the 6th September, 2013.”
- (II) “In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Prohibition of Employment as Manual Scavengers and their Rehabilitation Bill, 2013, as passed by Lok Sabha at its sitting held on the 6th September, 2013.”
- (III) “In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 6th September, 2013, agreed without any amendment to the Parliament (Prevention of Disqualification) Amendment Bill, 2013, which was passed by Rajya Sabha at its sitting held on the 22nd August, 2013.”
- (IV) “In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 6th September, 2013, agreed without any

amendment to the Representation of the People (Amendment and Validation) Bill, 2013, which was passed by Rajya Sabha at its sitting held on the 27th August, 2013.”

- (1) The Rajiv Gandhi National Aviation University Bill, 2013.
- (2) The Prohibition of Employment as Manual Scavengers and their Rehabilitation Bill, 2013.

श्री रवि शंकर प्रसाद : सर, पिछले हफ्ते ज्यूडिशियल कमिशन कांस्टीट्यूशनल अमेंडमेंट बिल को पारित किया गया। यह कहा गया कि यह विषय बहुत अर्जेंट है, देश के लिए जरूरी है। उस पर यहां 8 घंटे चर्चा हुई। हम लोगों को लगा कि इसे स्टैंडिंग कमेटी में जाना चाहिए था, लेकिन वहां इसे नहीं भेजा गया और माननीय कानून मंत्री ने कहा कि नहीं, आज ही जरूरी है। लेकिन, आज यह स्थिति है कि वह संविधान संशोधन विधेयक दोनों सदनों से पारित नहीं हुआ है। मुझे बड़ी पीड़ा के साथ आपसे एक आपत्ति करनी है कि यह एक गंभीर विषय था। हमने कहा